

दूसरे प्रान्तों की निस्वत यील्ड बहुत कम है, लेकिन पिछले साल की निस्वत बढ़ी है। 1980-81 में उत्तर प्रदेश में 84 किलोग्राम पर हेक्टेयर यील्ड थी। इसके मुकाबले में गुजरात में, जिसके बारे में माननीय सदस्य ने सवाल किया है, एवरेज यील्ड 283 किलोग्राम पर हेक्टेयर थी। लेकिन इस में बढ़ाने की बहुत गुंजाइश है, क्योंकि बहुत से प्रान्तों में इस से दुगनी यील्ड होती है। उड़ीसा में यील्ड काफी ज्यादा है—583 के जी है, जबकि तामिल नाडू में 302 है, वेस्ट बंगाल में मूंगफली की काफी...। मैं मूंगफली की फिगरज नहीं दे रहा था, मैं सेमामम (तिल) की फिगरज पढ़ रहा हूँ। यू०पी० की फिगरज इस वक्त मेरे पास नहीं है। पहले मैंने ग्राउंडन्ट की नेशनल एवरेज यील्ड की गलत फिगर बताई है। इस वक्त हमारी नेशनल एवरेज यील्ड 711 किलोग्राम के करीब है, जिसके मुकाबले में यू० पी० की यील्ड बहुत कम है।

News Item "Orissa Project may lose World Bank Aid"

*313. SHRI HARINATHA MISRA : Will the minister of IRRIGATION be pleased to state :

(a) whether Government's attention has been drawn to the news report as appeared in the Indian Express dated 12 August, 1981, under the caption, "Orissa Project may lose World Bank aid" ;

(b) if so, the charge levelled and the reaction of the Union Government thereto ;

(c) whether the authorities had actually split up the project into two portions "against the lender's clear directive to treat it as a single tender"; if so, the reasons behind the violation of the directive ; and

(d) the latest position with regard to the attitude of the World Bank and fate of the Project ?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI) :

(a) Yes, Sir.

(b) and (c). The implementation of the project rests with the State Government and the final decision regarding the award of contracts has to be taken by the Government of Orissa in consultation with the International Development Association, an affiliate of World Bank. The Government of India is not involved in the process of awarding of contracts. It is learnt that no final decision has yet been taken by Government of Orissa in this regard.

(d) The Government of India has not received any communication from the international Development Association in this regard.

SHRI HARINATHA MISRA : Is it a fact that Orissa Government entered into an agreement with the World Bank with the knowledge, support and blessing of the Government of India ?

SHRI Z. R. ANSARI : It is a fact that this agreement between the Orissa Government and the IDA, an Associate of the World Bank, was entered into with the blessing of the Government of India.

SHRI HARINATH MISRA : Is it a fact that the local Government had been trying to favour a company, formed as late as February 1981, which has got no experience, no financial viability, and no know-how against the guidelines of the World Bank and so, the entire project is at a standstill because of this stalemate between the Orissa Government and the World Bank. In the circumstances will the Union Government make it a point to intervene in the interest of the

good name of the country and in order to save the project from almost sure ruin ?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : This agreement has been made with the World Bank. It is in the hands of the State Government and the Government of India does not directly come into the matter of awarding of any contract for an project which is being implemented by any State Government. But we will take the view of the hon. Member into consideration whenever there is any reference to us in the matter and we shall always advise the State Government as we have always done in every such case. The viability of the company is certainly taken into consideration for award of any work on contract and full investigation is made about its antecedents and its resources, and viability.

SHRI CHINTAMANI JENA : I want to know whether it is a fact that it is seen from the tenders received by the Orissa Government that one private party's tender became the lowest. But the State Government of Orissa wanted to give the work to a public sector undertaking, the Orissa Construction Corporation, which is a State Government undertaking. If so, is it a fact that the State Government of Orissa does not like to give this work to a private party and some correspondence was made with the World Bank to award this work to the public sector undertaking? May I know whether the Union Government has made any reference to the State Government; and if so, the reaction of the State Government in the matter ?

SHRI Z. R. ANSARI : If I understand properly the question of the hon. Member I think, he wants to know about the tender.

Sir, on the International competitive bidding pattern tenders for certain works were invited, but a few construction companies which were Indian and not of any other country gave their tenders and before considering the tenders, Government also looks into the necessary qualifications of the parties concerned who submitted their tenders. So, the whole question is under consideration between the Government of Orissa and the International Development Association for giving the tender. The Orissa Government has certainly recommended to the I.D.A. for splitting up the tender so that the work may be expedited and the project may be completed quickly and within the stipulated time. Now, the matter is with the Orissa Government which has not taken any view or any decision as yet and if anything is referred to us, we shall certainly look into the matter.

Loan/Grants to U.P. Khadi and Village Industries Board by K & VIC

*314. **SHRI MOHAMMAD ASRAR AHMAD :** Will the Minister of RURAL RECONSTRUCTION be pleased to state :

(a) whether Khadi and Village Industries Commission has recently sanctioned any loan or grants to the Uttar Pradesh Khadi and Village Industries Board ; and

(b) if so, the details in this regard of the projects proposed to be financed therewith ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM) : (a) and (b). A statement is laid on the Table of the House.